

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/1411/2019

(in OA 200/154/2016)

Jabalpur, this Tuesday, the 26th day of November, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India through its Secretary, Ministry of Communication & IT, Department of Post, Dak Bhawan, Sansad Marg, New Delhi 110001.
2. Chief Post Master General, M.P. Circle, Hoshangabad Road, Bhopal, M.P 462012.
3. Superintendent of Post Offices, Chhindwara Division, Chhindwara, M.P 480001

-Applicants (Respondents in OA)

(By Advocate – Shri D.S. Baghel)

V e r s u s

1. Sudhir Sharma son of late Deokinandan Sharma, DOB 26.12.1980, resident of 322, Delight Compound, Jabalpur, M.P 482001
-Original Applicant in OA
2. Ms. Manisha Sharma daughter of Deokinandan Sharma, 1140, Yadav Colony, near Gajanand Mandir, Jabalpur, M.P – 482001
-Respondent No.4 in O.A

O R D E R (O R A L)

By Navin Tandon, AM.

This Miscellaneous Application has been filed by the applicants (official respondents in OA) seeking further six

months' time to comply with the order dated 16.08.2019 passed by this Tribunal in Original Application No.200/00154/2016.

2. This Tribunal, vide order dated 16.08.2019 (Annexure M/1), has directed as under:

"9. Having considered all aspects of the matter this Original Application is disposed of with a direction that the respondent-authorities may evaluate the relative indigency of the applicant and respondent No.4 in terms of laid down criteria of the respondents. Thereafter consider grant of compassionate appointment to the more indigent person. This exercise may be completed within a period of ninety days from the date of receipt of a copy of this order. No costs.

3. The applicants (respondents in OA) have stated in this MA that meeting of the CRC for considering of compassionate appointment is to be held once in a year between month of April to month of June of every year and the last CRC was held on 18.04.2019. Therefore, in the year 2019, no meeting of CRC is due and the next CRC will be held from month April 2020 to June 2020.

4. We have considered the matter and do not find any cogent reasons to grant the applicants (respondents in OA) further extension by six months. However, as a special case, the

applicants (respondents in OA) are granted further 30 days from today to comply with our order dated 16.08.2019.

5. Accordingly, MA is disposed of as above.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-